

Neglect of Moghul era tombs in Ghaziabad

†*576. SHRI RAJNATH SINGH 'SURYA': Will the Minister of TOURISM AND CULTURE be pleased to state:

(a) whether Government's attention has been drawn to news-item published in the 'Amar Ujala' dated 7th March, 2001 with regard to neglect of tombs of Moghul era situated at Ghaziabad;

(b) if so, Government's response with regard to these tombs;

(c) whether Government propose to take any steps for their proper maintenance; and

(d) if so, the details thereof?

THE MINISTER OF TOURISM AND CULTURE (SHRI ANANTH KUMAR): (a) Yes, Sir.

(b) to (d) Under the Constitution, the protection of historical monuments is the shared responsibility of the Central and the State Governments. Only monuments of exceptional architectural, archaeological and historical importance are protected by the Central Government. Having regard to the architectural, archaeological and historical importance of the monuments referred to, it is not proposed to bring them under Central protection.

Study on expansion and development of the textile industry

†*577. DR. D. MASTHAN:

SHRI RAM JETHMALANI:

Will the Minister of TEXTILES be pleased to state:

(a) whether a study has been carried out by Government to find out the possibilities of expansion and development of the textiles industry in the country;

(b) if so the potential of this industry to step up production and export and also to create additional opportunities of employment; and

†Original notice of the Question was received in Hindi.